

**(Chennai Circuit Bench)
Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.51 of 2012

Dated : 17th August, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Power Association ... Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory
Commission & Ors. ..Respondent(s)**

Counsel for the Appellant(s): Mr. Rahul Balaji

**Counsel for the Respondent(s): Mr. S. Guru Krishna Kumar, AAG
for State of Tamil Nadu
Mr. S. Vallinayagam**

Appeal No.56 of 2012

Indian Wind Power Association ... Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory
Commission & Ors. ..Respondent(s)**

Counsel for the Appellant(s): Mr. N.L. Rajah

**Counsel for the Respondent(s): Mr. S. Guru Krishna Kumar, AAG
for State of Tamil Nadu
Mr. S. Vallinayagam**

ORDER

Mr. N.L. Rajah, Learned Counsel for the Appellant argued the matter at length. He is directed to file his written submissions.

Post the matter on **22.08.2012** for making further submissions.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/rv